

BUSINESS ADVISORY COMMITTEE
(Eighteenth Lok Sabha)

THIRTEENTH REPORT
(Presented on 29.1.2026)

The Business Advisory Committee held a sitting on Monday, the 15th December, 2025.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The Repealing and Amending Bill, 2025, after its introduction.
<i>(Consideration and passing)</i> | 3 Hours |
| (2) The Sabka Bima Sabki Raksha (Amendment of Insurance Laws) Bill, 2025, after its introduction.
<i>(Consideration and passing)</i> | 4 Hours |
| (3) The Securities Markets Code, 2025, after its introduction.
<i>(Consideration and passing)</i> | 4 Hours |
| (4) Consideration of the Resolution on the adoption of "Water (Prevention and Control of Pollution) Amendment Act 2024 in the State of Manipur". | 3 Hours |

Contd..2/-

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| (5) *The Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India Bill, 2025, after its introduction.
<i>(Consideration and passing)</i> | 3 Hours |
| (6) * The Viksit Bharat – Guarantee for Rozgar and Ajeevika Mission (Gramin): VB – G RAM G Bill, 2025, after its introduction.
<i>(Consideration and passing)</i> | 4 Hours |

3. The Committee further recommended to refer the Viksit Bharat Shiksha Adhasthan Bill, 2025 to Departmentally Related Standing Committee/Joint Parliamentary Committee.

NEW DELHI;
15th December, 2025
Agrahayana 24, 1947 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.

* **Members of Political Parties from the opposition [INC, SP, AITC, DMK, SS(UBT)] registered their dissent in allocation of time for these Bills and requested that the Bills be referred to the Departmentally Related Standing Committees/Select Committees/Joint Parliamentary Committees.**